

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 122 OF 2015 &
IA NO. 194 OF 2015**

Dated: 16th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gail Gas Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ajit Pudussery
Ms. S.S. Hazarika

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sumit Kishore for R-1

Mr. K.K. Rai, Sr. Adv.
Mr. S.K. Pandey
Mr. Anshul Rai for R.2

Mr. R.V. Sinha for R-3

ORDER

Counsel appearing for the Union of India/Respondent No.3 states that Union of India does not wish to file any reply.

List the matter on **27.01.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg